

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 783 of 2002

Jabalpur, this the 6th day of March, 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman

Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

Pran Singh S/o Shri Sunderlal
Peon, o/o Operation Inspector,
C.RLY. Divisional Railay Manager
Bhopal

- APPLICANT

(By Advocate - Smt. J. Choudhary)

VERSUS

1. Union of India
through General Manager,
Central Railway, Bombay VT.
2. Divisional Railway Manager
Central Railway,
Bhopal.
3. Assistant Operation Manager
o/o Divisional Railway Manager
Central Railway, Bhopal.

- RESPONDENT

O R D E R (Oral)

The present application has been filed challenging the show cause notice dated 15.8.2002 (Annexure-A-1). It is stated by the learned counsel of the applicant that pursuant to the show cause notice the applicant's services have been terminated. Therefore, she wanted to amend this O.A., however, in our opinion, this application is premature and even if it is amended, the same will still remain premature, as the applicant has not exhausted the departmental remedy available to him by filing an appeal against the order of termination. In this view of the matter, the learned counsel of the applicant seeks permission to withdraw this O.A. with liberty to move a fresh OA if so advised, if aggrieved by orders of appellate authority passed in appeal. The permission to withdraw this OA is allowed. The O.A. is dismissed as withdrawn.

(R.K. Upadhyaya)

(R.K. Upadhyaya)
Member (Admnv.)

(N.N. Singh)
Vice Chairman

पूछांडजन सं. ओ/व्या..... जहलपुर, दि.....

दस्तिलिपि अचेपिल:-

(1) खरिना, जल जलाजल वाली व्याज, जहलपुर
~~(2) जल जलाजल वाली व्याज, जहलपुर~~
~~(3) जल जलाजल वाली व्याज, जहलपुर~~
~~(4) जल जलाजल वाली व्याज, जहलपुर~~

Smt J. Chanchary - Bole

जी वाली
उमा भिस्ट्राइ 11.3.03

Issued
On 10.12.03
BS

सं.प्राप्ति